

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

C.P. No. 382/2017  
O.A. No. 106/2017

New Delhi, this the 11<sup>th</sup> day of September, 2017

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)  
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

Suresh Kumar,  
S/o Shri Bhagwan Dass,  
Aged 55 years,  
Working as Sr. Booking SUA (Group C),  
Under Chief Booking Supervisor,  
Northern Railway, Nizamuddin, Delhi. .. Petitioner

(By Advocate: Shri Manjeet Singh Reen)

Versus

Ministry of Railways & Others: through

1. Shri R.K. Kulshrestha,  
General Manager, Northern Railway,  
Headquarter's Office,  
Baroda House, New Delhi.
2. Shri Vivek Kumar,  
Divisional Railway Manager,  
Northern Railway, State Entry Road,  
New Delhi. .. Respondents

(By Advocate : Shri Kripa Shankar Prasad)

**ORDER (ORAL)**

**By Mr. V. Ajay Kumar, Member (J)**

When this matter is taken up for hearing, it is submitted that the orders of this Tribunal have been complied with. Accordingly, the CP is closed and notices are discharged.

**(Nita Chowdhury)  
Member (A)**

/Jyoti /

**(V. Ajay Kumar)  
Member (J)**